

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-12-2020 AT 10.30AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1350/2019
NAME OF THE PETITIONER(S) : BALAJI TRADING ENTERPRISES PVT LTD
NAME OF THE RESPONDENT(S) : RAJALAKSHMY PACKAGING PVT LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC 2016

(10)

[IBA/1350/2019]

ORDER

Ld PCS Mr. Gaurav Kumar appeared on behalf of the Petitioner through video conferencing platform.

PCS for Petitioner states that he has instructions from the client to withdraw the present application.

Accordingly, the Application **IBA/1350/2019** is **dismissed as withdrawn.**

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

knp

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)